

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 8th March, 2010.**

ILLEGAL EXCAVATION

- 9. COL.RAGHBIR SINGH, M.L.A. :** Will the **Chief Minister** be pleased to state :-
- (a) whether it is a fact that the illegal excavation is being done in the villages of Shiswala, Kheri Batar, Mai Kalan and Mai Khurd by the contractor using gun powder in excessive quantity ;
 - (b) if so, whether it is also a fact that the houses in the aforesaid villages have developed cracks; and
 - (c) whether the Government intends to cancel the license of stone crushers; if so, the time by which the licenses of such contractors are likely to be cancelled ?

SUMIT KUMAR

Chandigarh:

The 2nd March, 2010

Secretary,

Haryana Vidhan Sabha